

NATIONAL COMPANY LAW TRIBUNAL

MUMBAI BENCH, MUMBAI

(18)C.P.(I.B.)-3223/9/(MB)/2018

CORAM:

Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 25.10.2018

NAME OF THE PARTIES: Gainwell Commosales Pvt. Ltd.

V/s

Pisces Exim India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 OF INSOLVENCY AND BANKRUPTCY
CODE, 2016.

ORDER

1. The Learned Representative of Petitioner is present.
2. By Order of Bench the matter is adjourned to **03.12.2018.**

SD/-

M.K. SHRAWAT
Member (Judicial)

25.10.2018

HHS